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CORAM : Hon'ble Mr. P.H. Trivedi .. Vice Chairman  
Hon'ble Mr. P.M. Joshi .. Judicial Member

9/12/1987

Learned advocates Mr. G.A. Pandit for the applicant and Mr. R.M. Vin for the respondents present. Reply has been filed. The applicant is at liberty to file rejoinder if any within one month of this order. The case be posted in September, 1988 for final hearing.

*Trivedi*  
( P H Trivedi )

Vice Chairman

*Joshi*  
( P M Joshi )

Judicial Member

\*Mogera

O.A./126/87

(W)

CORAM : Hon'ble Mr. G.S. Sharma .. Judicial Member

Hon'ble Mr. M.M. Singh .. Administrative Member

5.10.1989

Learned counsel for both parties state that a previously instituted case of the petitioner has been recently received from the High Court and registered as T.A./13/89 and it will be just and proper that both these cases are ~~to be~~ heard together. This case accordingly adjourned and be listed alongwith T.A./13/89 in due course.

M M Singh

( M M Singh )  
Administrative Member

SS

( G S Sharma )  
Judicial Member

\*Mogera

MA/173/89

in

OA/126/87

(P)

Coram : Hon'ble Mr. P.H. Trivedi : Vice Chairman

17/3/1989

Heard Mr.G.A Pandit and Mr.R.M.Vin learned advocates for the applicant and the respondents. The case OA/126/87 be fixed on 20/3/1989 for final hearing. With this order, MA/173/89 stands disposed of.

*P.H.T.*  
(P.H.Trivedi)  
Vice Chairman

a.a.bhatt